

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:102
ANSWERED ON:10.08.2007
ADDITIONAL FOODGRAINS UNDER SGRY
Pradhan Shri Dharmendra;Rijju Shri Kiren

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has made the allotment of foodgrains to different States for the year 2007-08 under Sampurna Grameen Rozgar Yojana (SGRY);
- (b) if so, the State-wise details thereof;
- (c) whether some States have asked for allotment of more foodgrains to them;
- (d) if so, the details thereof; and
- (e) the details of action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) Yes, Sir.
- (b) During the year 2007-08, 4.68 lakh MTs of foodgrains have been allocated and 4.28 lakh MTs of foodgrains authorized so far to the eligible districts. Details are given in the Annexure.
- (c) No, Sir.
- (d) Does not arise.
- (e) Does not arise.

ANNEXURE

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.102 to be answered on 10.08.2007

(In MTs)

Sl.No States/UTs Allocation of Foodgrains
foodgrains authorized
for 2007-08 in 2007-08

1	ANDHRA PRADESH	10304	10304
2	ARUNACHAL PRADESH	5187	5187
3	ASSAM	34118	0
4	BIHAR	No SGRY district in 2007-08	
5	CHHATISGARH	3392	3392
6	GOA	@	
7	GUJARAT	21247	21247
8	HARYANA	17240	17240
9	HIMACHAL PRADESH	4602	3600
10	JAMMU & KASHMIR	6104	4993
11	JHARKHAND	No SGRY district in 2007-08	
12	KARNATAKA	35781	35781
13	KERALA	20123	20123
14	MADHYA PRADESH	27770	27770
15	MAHARASHTRA	50778	50778
16	MANIPUR	4277	4277
17	MEGHALAYA	1669	868
18	MIZORAM	826	826
19	NAGALAND	1376	1376
20	ORISSA	14073	14073
21	PUNJAB	15719	14857

22 RAJASTHAN 28318 28318
23 SIKKIM 419 419
24 TAMIL NADU 47881 47881
25 TRIPURA 2008 2008
26 UTTARANCHAL 11274 11274
27 UTTAR PRADESH 98604 98604
28 WEST BENGAL 2341 2341
29 A&N ISLANDS 822 0
30 D & N HAVELI 541 0
31 DAMAN & DIU @
32 LAKSHADWEEP @
33 PONDICHERRY 833 0

ALL INDIA 467627 427537

@ - Goa, Daman & Diu and Lakshadweep are exempted from compulsory distribution of foodgrains under SGRY based on their request.